

**"NOTIFICATION"**

It is hereby notified that on attaining the age of superannuation, **Smt. Sudesh Kumari, Court Master**, High Court of Himachal Pradesh, Shimla shall stand retired from service on and with effect from **31.05.2018(A.N.)**.

**BY ORDER**

**REGISTRAR GENERAL**

**Endst.No.HHC/ Admn.3(179)/82-I- Dated: 18.05.2018**  
Copy forwarded to :- *12389 98*

1. The Principal Private Secretary to Hon'ble the Chief Justice;
2. The Accountant General (Audit), H.P., Shimla-171 003.
3. The Accountant General(A&E), H.P., Shimla-171 003.
4. The CPC/ All the Additional Registrars/ Deputy Registrars/ Secretaries/ Assistant Registrars/ Court Masters;
5. The Secretaries/Private Secretaries/PAs to the Registrar General/ Registrar (Vigilance)/ District & Sessions Judge (Leave/Training Reserve)/ Registrar (Judicial)/ Registrar (Judges/Protocol) / Registrar (Estt.)/ Registrar (Accounts);
6. **The Section Officers (Accounts/Judges, Computer and GAD Branches) and Chief Librarian of this Registry are requested to issue Demand /No Demand Certificate immediately, so that the payment of post retirement benefits i.e. retirement gratuity / leave encashment etc. may be released to the retired Officer by this Registry, after making adjustment of necessary deduction, if any, due from the retiring officer;**
7. The Section Officer(Computers) is directed to upload this Notification on the High Court website ;
8. All the Private Secretaries/Public Relation Officer/Estate Officer/ Protocol Officer;
9. The above named officer (by name);
10. Guard file.

(Sr. No. 1,4 to 10 High Court of Himachal Pradesh, Shimla-171001.)

  
**Deputy Registrar (Estt.)**